

HIGH COURT OF UTTARANCHAL
AT NAINITAL

No. 36. /Stationery/2005

Dated : April 21, 2005

NOTIFICATION

'Budh Purnima' is declared as 'optional holiday' on 23.05.2005 instead of 16.05.2005 for the subordinate-Courts.

BY ORDER OF THE COURT

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(V.K.Maheshwari)
Registrar General